

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SMC (C) No(s). 1/2020

IN RE MANDAR DESHPANDE

(FOR ADMISSION )

WITH Diary No(s). 2450/2020 (XVII)  
(FOR MODIFICATION ON IA 11628/2020  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
18291/2020 IA No. 11628/2020 - MODIFICATION  
IA No. 18291/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 2458/2020 (XVII)  
( FOR MODIFICATION ON IA 11657/2020  
IA No. 11657/2020 - MODIFICATION)

Diary No(s). 2461/2020 (XVII)  
( FOR MODIFICATION ON IA 11674/2020  
IA No. 11674/2020 - MODIFICATION)

Diary No(s). 2476/2020 (XVII)  
( FOR MODIFICATION ON IA 11730/2020  
IA No. 11730/2020 - MODIFICATION)

Diary No(s). 2578/2020 (XVII)  
( FOR MODIFICATION ON IA 12036/2020  
IA No. 12036/2020 - MODIFICATION)

W.P.(C) No. 238/2020 (PIL-W)  
(FOR EX-PARTE STAY ON IA 17942/2020  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 38673/2020  
FOR CLARIFICATION/DIRECTION ON IA 43664/2020  
FOR CLARIFICATION/DIRECTION ON IA 45217/2020  
IA No. 38673/2020 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 45217/2020 - CLARIFICATION/DIRECTION  
IA No. 43664/2020 - CLARIFICATION/DIRECTION  
IA No. 17942/2020 - EX-PARTE STAY)

MA 725-796/2020 in C.A. No. 6328-6399/2015 (XVII)  
(FOR EXEMPTION FROM PERSONAL APPEARANCE ON IA 45607/2020  
FOR EXEMPTION FROM PERSONAL APPEARANCE ON IA 45620/2020  
FOR EXEMPTION FROM PERSONAL APPEARANCE ON IA 45629/2020  
IA No. 45607/2020 - EXEMPTION FROM PERSONAL APPEARANCE  
IA No. 45629/2020 - EXEMPTION FROM PERSONAL APPEARANCE  
IA No. 45620/2020 - EXEMPTION FROM PERSONAL APPEARANCE)

Diary No(s). 9887/2020 (XVII)  
( FOR MODIFICATION ON IA 45207/2020  
IA No. 45207/2020 - MODIFICATION)

Date : 10-08-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE M.R. SHAH

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parties

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By Courts Motion

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Mr. Sameer Abhyankar, AOR  
Mr. Amish Tandon, Adv.  
Mr. Ayush Beotra, Adv.

Ms. Shally, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 14.08.2020 at 3.00 P.M.

Additional documents, if any, be filed by 11.08.2020.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(JAYANT KUMAR ARORA)  
COURT MASTER

(JAGDISH CHANDER)  
ASSISTANT REGISTRAR